

NOTICE

IN CONTINUATION of the Notice of assignment dated 24th February 2021 as well as **SOP Annexure A-3** dated 7th January 2021 for taking up the matters physically at **High Court of Bombay at Goa, IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that :

On every Wednesday, the Courts will take up the matters on Admission Board through Video Conference and thereafter the matters pertaining to Final Hearing will be taken up physically.

High Court, Appellate Side,
Bombay.

Date : 11th March 2021

By Order,

Sd/-
(V. R. Kachare)
Registrar (Judl-I)